

बिहार राज्य सरकार द्वारा यह निर्यात उत्पादन परियोजना कार्यान्वित की जा रही है। राज्य में 56 कालीन प्रशिक्षण केन्द्र भी स्थापित किए गए हैं। इसके अतिरिक्त सम्बन्धित निर्यात वसंर्धन परिषदों के माध्यम से प्रदर्शनी/मेलों में भाग लेने, बिक्री सह-अध्ययन दल प्रायोजित करने तथा क्रेता-विक्रेता बैठकें आयोजित करने जैसे सामान्य निर्यात संवर्धन-मक उपाय भी किए जाते हैं।

#### Shifting of coast guard headquarters to Madras

427. SHRI ERA ANBARASU: Will the Minister of DEFENCE be pleased to state:

(a) whether a decision has been taken to shift Coast Guard Headquarters to Madras;

(b) if so, what action has been taken so far to shift it;

(c) if not, the reasons thereof; and

(d) when it is likely to be shifted?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) No decision regarding the location of the Coast Guard Headquarters has so far been taken.

(b) to (d). Do not arise.

#### Deposits Mobilised and Credit Advanced by Branches of Mithila and Madhubani Kshetriya Rural Banks

428. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 9262 on 23rd April, 1982 regarding deposits secured, credits advanced and collection made by Rural Banks in Bihar and state:

(a) what is latest position with regard to the deposits mobilised, credit advanced and recoveries made by the branches of the Mithila and Madhubani Kshetriya Rural Banks;

(b) what is the branch-wise number of cottage industries or animal husbandry farms assisted by them;

(c) whether there two banks have been receiving subsidy from Government in time; and

(d) if so, details thereabout?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The latest available position relating to deposits, advances and overdues for Mithila Kshetriya Gramin Bank and Madhubani Kshetriya Gramin Bank is given below:—

(Amount in Rs. lakhs)

Name of RRB	No. of branches	Deposits	Loans & advances outstanding	Over-dues
1. Mithila Kshetriya Gramin Bank, Darbhanga (as on March '82)	59	104.57	117.70	6.35
2. Madhubani Kshetriya Gramin Bank, Madhubani (as on Dec. '81)	63	215.25	385.83	22.70

(b) The reporting system does not yield data on number of units of cottage industries or animal husbandry farms assisted by such banks. However, the total advances granted to rural artisans village and cottage industries by Mithila Kshetriya

Gramin Bank amounted to Rs. 32.55 lakhs as on 31-3 1982. The corresponding figures in respect of Madhubani Kshetriya Gramin Bank was Rs. 34.09 lakhs as at the end of December, 1981.

(c) and (d) The reference is presumably to the subsidy given to the beneficiaries of the Integrated Rural Development Programme. Such subsidies are administered by the State Government Agencies and not by the bank themselves.

#### Cash assistance review committee

429. SHRI ASHFAQ HUSSAIN: Will the Minister of COMMERCE be pleased to state:

(a) whether there is a Cash Assistance Review committee and if so, its members;

(b) what are the functions of the CARC and whether these functions include prior consultation regarding the withdrawal of CCS;

(c) whether the CARC was consulted before the withdrawal of CCS on certain categories of garments during the period June 1978 March, 1979;

(d) if not the reasons for referring in October, 1980 and then in April, 1982 this matter to the CARC; and

(e) reasons for delay of about 1-1/2 years in again referring the same matter to the CARC without acting on the advice of the earlier CARC on this subject?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b) Yes, Sir. Relevant Government resolutions on the constitution & functioning of the CARC are laid on the Table of the House (Placed in Library. See No. LT-4172/82)

(c) Yes, Sir. The withdrawal was for the period January 1979 to March 1979.

(d) Does not arise.

(e) The matter was referred to the CARC at the appropriate time.

#### Organisation to Coordinate Hotel Development in India

430. SHRI ASHFAQ HUSSAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) is there any authority or organisation at the Centre to coordinate Hotel Development in India;

(b) if so, the details of the activities of this organisation or authorities;

(c) is it compulsory for a hotel to be registered with any authority or organisation at the Centre;

(d) is there any scheme for providing Janata type dormitories or halls in important cities of India for the public who are not in position to pay more than five rupee per bed;

(e) is there any scheme to provide Dharamshala or sarai type accommodation to poor people; and

(f) if so, details of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b) The Central Department of Tourism ensures planned development of hotel accommodation in the country from the Tourism Promotion angle. The Department approves hotel projects as also functioning hotels and classifies such hotels according to the star-category system.

(c) Hotel desirous of availing benefits under the various incentive schemes seek approval of the Central Department of Tourism. This is accorded to hotels either at the project stage or at the functioning stage in accordance with the criteria laid down.

(d) The India Tourism Development Corporation is constructing an Ashok Yatri Niwas (Janata Hotel) at New Delhi consisting of 527 rooms. The project is nearing completion and is expected to be commissioned shortly. This is a pilot project. The construction of similar Yatri Niwas at other tourist centres will be considered only after the operational results over 2-3 years of the Ashok Yatri Niwas at New Delhi have been evaluated.

(e) and (f) The Bharatiya Yatri Avas Vikas Samiti has been set up by the Central Department of Tourism under the